

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/316/ (IB)/2017
NAME OF THE PETITIONER(S) : CK ABRAHAM
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO. LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. K. K. K. K. K.

For Respondent
(Authorized Signatory)

X. —————

ORDER

No representation on behalf of the Petitioner. Counsel for the Respondent present.
The **Registry** is directed to send a fresh notice to the Petitioner for his appearance
on the next date of hearing. Put up on **29.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk